

**NATIONAL COMPANY LAW TRIBUNAL  
KOLKATA BENCH  
KOLKATA**

T.P.No.69/KB/2017  
CP-1041/2016

**Present: 1. Hon'ble Member (J) Shri Vijai Pratap Singh  
2. Hon'ble Member (J) Shri Jinan K.R**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 05<sup>th</sup> February 2018, 10.30 A.M**

Name of the Company		Shiv Tower Pvt.Ltd.	
Under Section		391 (2),394	
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date

Anuj Singh  
 Trinila Chakraborty  
 Ritoban Banerjee  
 Ashok Kumar Singh

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Petitioners

TIA INLA  
 by Sreejita

O/o RD (ER)  
 Ministry of Corporate Affairs

5-2-18

**ORDER**

Ld. Counsel for the petitioner and the Dy. Director from the O/o. the Regional Director, Eastern Region, Ministry of Corporate Affairs representing the Central Government is present.

Ld. Counsel for the petitioner sought leave of the Tribunal for filing affidavit recording the list of creditors. Prayer is granted.

List it on 08/03/2018 for hearing.

*Sd*

(Jinan K.R.)  
Member (J)